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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No. 126/2013

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd December 2017, 10.30 A.M

Name of the Company	Jagdish Kr. Arora & Anr.-Vs-Kasturi Khyati Motels Pvt Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Jayjit Garkhuly, Advocate
2. M.K. Seal, Advocate

PETITIONERS {

Jayjit
22/12/2017

1. Mr. Aditya Kanodia, Adv
Mr. S. Sarker, Adv
Mr. A. Das, Adv
Mr. S. Ghosh, Adv } for ₹ 1,384

Max
22/12/2017

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 3 and 4 is present.

Both the parties are directed to file written submissions within one month with a copy in advance to the opposite parties.

List it on 27/02/2017.

Sd
(Jinan K.R.)
Member (J)

Sd
(V.P.Singh)
Member (J)